

approached the Directorate General of Technical Development in October, 1980 for registration. Since the Company's fixed investment in its fixed assets is below Rs. 3 crores, this unit was registered by the Directorate General of Technical development on 17th December, 1980 for an annual capacity of 15,500 tonnes of glazed tiles.

(d) and (e) The information is being collected and will be laid on the Table of the House.

2058. [Transferred to the 17th March, 1981].

#### **Recommendations of Screening Committee on Industrial units**

2059. SHRI KALYAN ROY:

SHRI AMARPROSAD  
CHAKRABORTY:

Will the Minister of INDUSTRY be pleased to state:

(a) what are the details of the recommendations made by the Screening Committee regarding each of the 59 industrial units which it considered;

(b) what are the authorities to whom the recommendations were sent in each case;

(c) what are the details of the follow up action taken in this regard;

(d) whether recommendations of this Committee have been implemented and if so, what are the details thereof and if not, what are the reasons therefor;

(e) what are the grounds of discontinuation of this Committee;

(f) whether any cell or committee has been set up to monitor the sickness of various units and suggest remedies and if so, what are the details thereof; and

(g) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE  
MINISTRY OF INDUSTRY (SHRI  
CHARANJIT CHANANA): (a) to (d)

A statement is attached. [See Appendix CXVII, Annexure No. 52].

(e) It was felt that the question of revival/rehabilitation of sick industrial units could be more effectively and expeditiously considered by the administrative Ministry taking into account existing policy norms.

(f) Sickness of industrial units is being monitored by the Reserve Bank of India and financial institutions; they have set up special administrative arrangements for the purpose. Administrative ministries concerned are also taking suitable steps.

(g) Does not arise.

#### **Quota of scooters/cars for Central Government Employees**

2060. SHRI BHABANI CHARAN  
PATTANAYAK:

SHRI D. HEERACHAND:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under Government's consideration to reintroduce quota of scooters/cars for Central Government employees which was abolished in the year 1977 in view of the fact that there is a long waiting list in open market; and

(b) if so, by when a decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE  
MINISTRY OF INDUSTRY (SHRI  
CHARANJIT CHANANA): (a) No,  
Sir.

(b) Does not arise.

#### **Alleged Foreigners in Assam Ministry**

2061. SHRI ABDUL REHMAN  
SHEIKH:

SHRI LADLI MOHAN  
NIGAM:

Will the Minister of HOME  
AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a statement pub-